

(ITEM NO.87

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C)

No(s). 2370/2016

MAHENDRA PRASAD

Petitioner(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

(with office report)

Date : 04/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Yogesh Tiwari, Adv.
Mr. Sanjay K. Agrawal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In terms of Hon'ble Court's order dt.1.2.2016 as per
record, notice was issued on 25.2.2016 but report is not
received so far. Since the notice was returnable in six weeks,
process the matter in terms of order of the Hon'ble Court.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2016.04.04
16:53:13 IST
Reason: